

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. IA 3162/2024 IN C.P. (IB)/4271(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Mukesh Manohar Yeole**

**V/s.**

**Jitendra Palande**  
**IN THE MATTER OF**  
**Esel Infraprojects Ltd.**

**V/s**

**Kakade Developers Private Limited**

**Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code,2016.**

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**ORDER**

**IA No. 3162/2024**:- Adv. Harsh Moorjani a/w Adv. Grishma Mahatme appeared

for the Applicant. Adv. Harshad R. Vyas appeared for the Respondent/Liquidator.

At the request of the Counsel for the Applicant, list the matter on **19.07.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*SUSHIL*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**